

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1889 OF 2018, IN  
DFR NO. 4069 OF 2018**

**Dated: 4<sup>th</sup> July, 2019**

**In the matter of:**

**M/s. Avdhut Swami Metal Works**

**Versus**

**Delhi Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.08.2019.**

**Court Master/PS**

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